



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12<sup>th</sup> August, 2022

### **NOTICE**

Please take notice that the following matter listed on 16.08.2022 in the Court-IV will not be taken up due to non-availability of the Bench. The next date of Hearing will be notified later:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 353 of 2019 <b>(PH)</b>	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	Ranjana Roy Gawai

By order of Hon'ble Chairperson

-Sd/-

Registrar